GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 765

TO BE ANSWERED ON FEBRUARY 06, 2020

HOUSES PROPOSED UNDER PMAY

No. 765. SHRI VINCENT H. PALA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses proposed under each of the phases of the Pradhan Mantri Awas Yojana-Urban and the target achieved;
- (b) the total funds sanctioned during each of the phases and the amount of funds released;
- (c) the total number of beneficiaries under each of the PMAY components, phase-wise; and
- (d) the housing shortage in urban India and the percentage of need met since 2015?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d): In pursuance of the Government's vision of "Housing for All" by 2022, Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) (PMAY(U) since 25.06.2015 for providing assistance to States/ Union Territories (UTs) for addressing the housing requirementin urban areas.States/UTs have undertaken demand survey under the scheme for assessing actual demand of housing. The validated demand reported by States/UTs so far is around 112 Lakh.

Based on the project proposals received so far from the States/UTsunder the Scheme, a total 1,03,22,560 houses have been sanctionedwhich is around 92% of the validated demand of houses reported by the States/UTs under the PMAY(U).Out of the sanctioned houses, 60,50,991 are at various stages of construction and 32,07,573 are completed/delivered.

Central Assistance of Rs. 1,63,160.86 crore has been approved; out of this, Rs. 63,676.50 crore have been released to the States/UTs so far.

The number of houses sanctioned for beneficiaries under each vertical of the PMAY(U) is as under:

| Vertical | No of houses sanctioned |
|---|----------------------------|
| In-situ Slum Redevelopment (ISSR) | 4.62 lakh |
| Affordable Housing in Partnership (AHP) | 28.03 lakh |
| Beneficiary Led Individual House Construction or Enhancement (BLC) | 62.15 lakh |
| Credit Linked Subsidy Scheme (CLSS) | 8.42 lakh |

* * * * *